

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 15/RP/2018

Subject : Petition for review and modification of the order dated 30.8.2016 in Petition No. 98/TT/2016 under section 94(1)(f) of the Electricity Act, 2003

Date of Hearing : 3.7.2018

Coram : Shri A.S. Bakshi, Member
Dr. M.K. Iyer, Member

Petitioner : Power Grid Corporation Limited

Respondents : KPTCL Limited and 15 others

Parties present : Ms. Swapna Seshadri, Advocate, PGCIL
Ms. Rhea Luthra, Advocate, PGCIL
Ms. Parichita Chaudhary, Advocate, PGCIL
Shri, S.S Das, PGCIL
Shri Rakesh Prasad, PGCIL
Shri S. Vallinayagam, Advocate, TANGEDCO

Record of Proceedings

Learned counsel for the Review Petitioner submitted that notices were not served on the respondents. She accordingly, prayed for grant of time to serve the respondents.

2. The Commission directed the Review Petitioner to serve the copy of the review petition by 10.7.2018. The Commission further directed the respondents to file their reply, by 30.7.2018, with advance copy to the Review Petitioner, who shall file its rejoinder, if any, by 16.8.2018.

3. The Commission directed to list the matter for hearing on 4.10.2018. The Commission further directed that due date of filing the reply and rejoinder should be strictly adhered to failing which the order shall be passed on the basis of the documents available on record.

By order of the Commission

-Sd/-
(T. Rout)
Chief (Law)

